

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000038/2022	M/S. HCIL ADHIKARYA ARSS (JV) VS RAHEE GPT (JV)	SIDHANT DWIBEDI VS	// () //
2	BLAPL/0011268/2022	KALIA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /40 /2020 () //
3	BLAPL/0011269/2022	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /145 /2022 () //
4	BLAPL/0011270/2022	PADANA SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /219 /2022 () //
5	BLAPL/0011271/2022	MANOJ KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PAIKMAL /189 /2022 () //
6	BLAPL/0011272/2022	HARIHAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	ASTARANGA /163 /2022 () //
7	BLAPL/0011273/2022	VIKASH DAHAIYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /42 /2021 () //
8	BLAPL/0011274/2022	NARI @ NIRA @ NARENDRA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDAPUR /82 /2022 () //
9	BLAPL/0011275/2022	MADHAB MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /36 /2022 () //
10	BLAPL/0011276/2022	LOKA MADHUKAR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KALIMELA /99 /2022 () //
11	BLAPL/0011277/2022	SANTOSH DEVI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /38 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

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12	BLAPL/0011278/2022	KETAKI BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MAHANGA /209 /2021 () //
13	BLAPL/0011279/2022	DILLIP DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
14	BLAPL/0011280/2022	KANDE JAMUDA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	THAKURMUNDA /37 /2022 () //
15	BLAPL/0011281/2022	DIPU @ SUJIT NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /98 /2018 () //
16	BLAPL/0011282/2022	SHIBA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	MAHILA P.S. BUXIBAZAR /120 /2022 () //
17	BLAPL/0011283/2022	BIBHUTIBHUSAN DASH VS STATE OF ODISHA	JEETENDRA SAHU VS	KEONJHAR SADAR /397 /2022 () //
18	BLAPL/0011284/2022	CHANDAN ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /192 /2022 () //
19	BLAPL/0011285/2022	BISWAJIT MALLIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /151 /2020 () //
20	BLAPL/0011286/2022	CHHOTA @ KAMAL LOCHAN SINGH VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BADSAHI /10 /2019 () //
21	BLAPL/0011287/2022	MANUEL KANDHAPAN VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /128 /2022 () //
22	BLAPL/0011288/2022	NITYANANDA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /350 /2021 () //
23	BLAPL/0011289/2022	ANSUMAN JUED	UDIT RANJAN JENA	PUINTALA /202 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0011290/2022	STATE OF ODISHA PRAKASH KUMAR KHUNTIA	DEVASHIS PANDA	// KHANDAGIRI P.S. /288 /2022
		VS	VS	()
25	BLAPL/0011291/2022	STATE OF ODISHA RAJA @ MANORANJAN BEHERA	MANAS KUMAR CHAND	// JENAPUR /237 /2022
		VS	VS	()
26	BLAPL/0011292/2022	STATE OF ODISHA SANKAR KUMAR SAHU	JYOTIRMAYA SAHOO	// BERHAMPUR TOWN /313 /2022
		VS	VS	()
27	BLAPL/0011293/2022	STATE OF ODISHA PRATIK SARKAR	PRATAP KUMAR NAYAK	// BALLIGUDA /2 /2021
		VS	VS	()
28	BLAPL/0011294/2022	STATE OF ODISHA PANEL DIGAL	ANIRUDHA DAS	// / /0
		VS	VS	()
29	BLAPL/0011295/2022	STATE OF ODISHA SILADITYA PRADHAN	MANAS KUMAR CHAND	// BOUDH /119 /2020
		VS	VS	()
30	BLAPL/0011296/2022	STATE OF ODISHA BHABANI SANKAR PANIGRAHI	BIJAYA KUMAR RAGADA	// KOMNA PS /136 /2022
		VS	VS	()
31	BLAPL/0011297/2022	STATE OF ODISHA SK. SANU @ SK. ALLAUDDIN	BISWORANJAN SWAIN	// LAXMISAGAR P.S. /264 /2021
		VS	VS	()
32	BLAPL/0011298/2022	STATE OF ODISHA RASHANTA RANA	SATYABRATA PANDA	// KANTAMAL /148 /2022
		VS	VS	()
33	BLAPL/0011299/2022	STATE OF ODISHA NABA KUMAR MANDAL	SOUMYA RANJAN MOHANTY	// PHIRINGIA /101 /2022
		VS	VS	()
34	BLAPL/0011300/2022	STATE OF ODISHA ANIRUDHA PANDE	SATYABRATA PANDA	// GOCHHPADA /98 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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35	BLAPL/0011301/2022	STATE OF ODISHA NAVNEET SARAOWGI @ CHHOTU SINGHANIA VS	DIPAK KUMAR DEY VS	// JHARSUGUDA /457 /2022 ()
36	BLAPL/0011302/2022	STATE OF ODISHA PREMANANDA NAG VS	SATYABRATA PANDA VS	// KANTAMAL /148 /2022 ()
37	BLAPL/0011303/2022	STATE OF ODISHA UDHABA MAHANANDIA VS	SATYABRATA PANDA VS	// / /0 ()
38	BLAPL/0011304/2022	STATE OF ODISHA BIMAL SETHI VS	SATYABRATA PANDA VS	// MANAMUNDA /114 /2019 ()
39	BLAPL/0011305/2022	STATE OF ODISHA SURENDRA NAYAK VS	MANOJ KUMAR PANDA VS	// NABARANGAPUR TOWN /195 /2020 ()
40	BLAPL/0011306/2022	STATE OF ODISHA AMIT RANJAN MOHARANA VS	PITAMBAR JENA VS	// BASELI SAHI PS /270 /2022 ()
41	BLAPL/0011307/2022	STATE OF ODISHA SEIKH SAJAN VS	AMULYA RATNA PANDA VS	// CHANDANPUR /269 /2020 ()
42	BLAPL/0011308/2022	STATE OF ODISHA TAPAN NAIK @ TAPAN KUMAR NAIK VS	AMIT KUMAR NATH VS	// BANTALA /429 /2022 ()
43	BLAPL/0011309/2022	STATE OF ODISHA BABULA KHARA VS	NIRANJAN LENKA VS	// SEMILLIGUDA /50 /2021 ()
44	BLAPL/0011310/2022	STATE OF ODISHA CHIKU LUHA VS	A.K.SAHOO VS	// DEOGARH /120 /2017 ()
45	BLAPL/0011311/2022	STATE OF ODISHA BIDYADHARA MAHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /102 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

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46	BLAPL/0011312/2022	SWARNALATA BEHERA @ PARBATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /521 /2022 () //
47	BLAPL/0011313/2022	GOURI SANKAR BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /158 /2022 () //
48	BLAPL/0011314/2022	MITHUN @ KAILAS MANAHIRA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOCHHAPADA /4 /2022 () //
49	BLAPL/0011315/2022	SANTANU GHADEI @ GHADAI VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
50	BLAPL/0011316/2022	KALIN MUNDA @ KANIL MUNDA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	ATHAMALLIK /107 /2019 () //
51	BLAPL/0011317/2022	JAYANTA HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /151 /2022 () //
52	BLAPL/0011318/2022	PINTU @ ANIL NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KANTABANIA PS /69 /2017 () //
53	BLAPL/0011319/2022	MOHAN KHILAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /196 /2022 () //
54	BLAPL/0011320/2022	BADAL @ AKASH MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /798 /2022 () //
55	BLAPL/0011321/2022	BHUTULU @ RAJENDRA MIRDHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NARLA /48 /2018 () //
56	BLAPL/0011322/2022	TANKA SAGARIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANGOMUNDA /124 /2022 () //
57	BLAPL/0011323/2022	RAJA @ MANORANJAN BEHERA	MANAS KUMAR CHAND	JENAPUR /246 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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		VS	VS	()
58	BLAPL/0011324/2022	STATE OF ODISHA BINAY KUMAR SAHOO	NIROD KUMAR SAHU	// JODA /318 /2022
		VS	VS	()
59	BLAPL/0011325/2022	STATE OF ODISHA PRABHAKARA BHOI	SAROJ KUMAR PADHI	// PAIKMAL /189 /2022
		VS	VS	()
60	BLAPL/0011326/2022	STATE OF ODISHA ENKATI MANDANGI	MD. RIAZ	// GUNUPUR /114 /2022
		VS	VS	()
61	BLAPL/0011327/2022	STATE OF ODISHA SUDARSAN KUMBHAR	VIJAYA KAR	// LARAMBA /121 /2022
		VS	VS	()
62	BLAPL/0011328/2022	STATE OF ODISHA SABITA @ SARITA KUMBHAR	SUCHIT KUMAR NAYAK	// GUNUPUR /32 /2021
		VS	VS	()
63	BLAPL/0011329/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	SURYA KANTA PRADHAN	// BAUNISUNI /112 /2022
		VS	VS	()
64	BLAPL/0011330/2022	STATE OF ODISHA SISU RANA	AMITAV TRIPATHY	// GOCHHAPADA /54 /2021
		VS	VS	()
65	BLAPL/0011331/2022	STATE OF ODISHA BIJAY KUMAR MAHANTA	PRAVU PITYARTHI KUMAR PANDIT	// ANANDAPUR /264 /2022
		VS	VS	()
66	BLAPL/0011332/2022	STATE OF ODISHA KASIA @ KASINATH NAIK	PRAVASH CHANDRA JENA	// ATHGARH /122 /2022
		VS	VS	()
67	BLAPL/0011333/2022	STATE OF ODISHA CHAKRADHARA BEHERA	S.S.RAY (2)	// DHARAKOT PS /184 /2022
		VS	VS	()
68	BLAPL/0011334/2022	STATE OF ODISHA SUBHA @ SUBHRANSU PARIDA	DEBASHIS MITRA	// BENTKAR (42 MOUZA) UPD CUTTACK /4 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0011335/2022	STATE OF ODISHA BULU @ ANIL KU SAHOO VS	DEBASHIS MITRA VS	// FATEGARH /183 /2022 ()
70	BLAPL/0011336/2022	STATE OF ODISHA BRAJAMOHAN SAHOO VS	ACHYUTANANDA PATNAIK VS	// PIPLI /543 /2021 ()
71	BLAPL/0011337/2022	STATE OF ODISHA MALATI KUMBHAR VS	SUCHIT KUMAR NAYAK VS	// RAYAGADA TOWN /32 /2021 ()
72	BLAPL/0011338/2022	STATE OF ODISHA JAGABANDHU NAIK VS	SALAUDDIN KHAN VS	// KAMAKHYANAGAR /379 /2022 ()
73	BLAPL/0011339/2022	STATE OF ODISHA BANMALI KUMBHAR VS	SURYAKANTA DWIBEDI VS	// BELPARA /159 /2021 ()
74	BLAPL/0011340/2022	STATE OF ODISHA BAIGA HO VS	SURYAKANTA DWIBEDI VS	// / /0 ()
75	BLAPL/0011341/2022	STATE OF ODISHA PULU @ SUMAN NAIK VS	GOURI MOHAN RATH VS	// ANGUL TOWN /559 /2022 ()
76	BLAPL/0011342/2022	STATE OF ODISHA AKASH DIGAL VS	ANIRUDHA DAS VS	// / /0 ()
77	BLAPL/0011343/2022	STATE OF ODISHA SUBODHA CHOUDHURY VS	BIDYALOK MOHAPATRA VS	// BHUBAN /437 /2022 ()
78	BLAPL/0011344/2022	STATE OF ODISHA JUGAL SAHOO VS	SURYA KANTA PRADHAN VS	// SPL.TASK FORCE /8 /2022 ()
79	BLAPL/0011345/2022	STATE OF ODISHA HARISH KUMAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// PURIGHAT /222 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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80	BLAPL/0011346/2022	RAJA @ MANORANJAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARMASALA /535 /2022 () //
81	BLAPL/0011347/2022	LULU @ MANAS RANJAN NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	NALCO /88 /2020 () //
82	BLAPL/0011348/2022	TINGA @ ASHOK NAIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BARAMBA /134 /2016 () //
83	BLAPL/0011349/2022	SIFAN GOUDA @ SIPUN @ SIFON KUMAR GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /184 /2022 () //
84	BLAPL/0011350/2022	CHAMPARANI KARKARA @ CHAMPA VS STATE OF ODISHA	S.S.RAY-2 VS	TENTULIKHUNTI /105 /2021 () //
85	BLAPL/0011351/2022	BHARAT NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /61 /2022 () //
86	BLAPL/0011352/2022	PRASHANJIT BASTIA @ BULU VS STATE OF ODISHA	GEETANJALI MAJHI VS	SECTOR-7 /98 /2022 () //
87	BLAPL/0011353/2022	BABAR ALLI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JARAPADA /302 /2022 () //
88	CMAPL/0000621/2022	MANAGING COMMITTEE OF JAY AKISHAN HIGH SCHOOL VS DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// () //
89	CMAPL/0000622/2022	BRUNDABAN DAS VS STATE OF ODISHA	ADV. VS	// () //
90	CMAPL/0000623/2022	SUNIL KUMAR MANDAL VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000624/2022	BISWANATH MAITY	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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		VS	VS	0
92	CMAPL/0000625/2022	STATE OF ODISHA VICE-CHANCELLOR, OUAT	ADV.	//
		VS	VS	0
93	CMP/0001136/2022	DR. RAJALAXMI BEURA CHITTARANJAN DAS	KRUSHNA CHANDRA MOHANTY	//
		VS	VS	0
94	CMP/0001137/2022	SACHIDANANDA KHUNTIA M/S.PADMA MOTORS PVT. LTD(ODISHA FORD)	GOURI MOHAN RATH	//
		VS	VS	0
95	CMP/0001138/2022	SNEHALATA SATPATHY T.NIRMALA	GOURI MOHAN RATH	//
		VS	VS	0
96	CMP/0001139/2022	T.SRAVANI NAMITA MOHAPATRA	RUDRA NARAYAN PARJA	//
		VS	VS	0
97	CMP/0001140/2022	HAZARI SA NAHIRUN NISHA	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
98	CMP/0001141/2022	ABDUL KASIM JALAL UDIN LAXMAN KUMAR SAHOO	MANOJ KUMAR PANDA	//
		VS	VS	0
99	CONTAC/0000007/2022	KIRTAN BIHARI SAHOO SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0
100	CONTC/0006895/2022	KAMALAJIT DAS,ENFORCEMENT OFFICER,B.M.C. TAPAS PRADHAN	ADV.	//
		VS	VS	0
101	CONTC/0006896/2022	PREM CHANDRA CHOUDHURY,IAS AMIYA BEHERA	ADV	//
		VS	VS	0
102	CONTC/0006897/2022	CHINMAYA RANJAN ROUT, CHIEF ENGINR., MINOR IRRIGATION,ODISHA MANISHA PARIDA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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103	CONTC/0006898/2022	TAHASILDAR, BBSR SANTOSH KUMAR SWAIN VS	ADV. VS	// // 0
104	CONTC/0006899/2022	MANAS RANJAN TRIPATHY,TAHASILDAR,MAHAKALAPADA MANGULI SAHOO VS	ADV VS	// // 0
105	CONTC/0006900/2022	ASIS RANJAN MOHANTY, ASST. DIRECTOR HORTICULTURE, PANCHAPIR, KARANJIA KHETRABASI SWAIN VS	ADV VS	// // 0
106	CONTC/0006901/2022	SATYABRATA SAHU, I.A.S. MAHESWAR PRADHAN VS	NIRANJAN SINGH (1) VS	// // 0
107	CONTC/0006902/2022	KANHU CHARAN GHADEI, O.A.S. DEBADARSHINI SAHU VS	ADV VS	// // 0
108	CONTC/0006903/2022	DEORANJAN KUMAR SINGH, I.A.S. NARAYAN DAS VS	ADV VS	// // 0
109	CONTC/0006904/2022	TAHASILDAR, BHUBANESWAR BENUDHAR SAHOO VS	RAJENDRA KRUSHNA BOSE VS	// // 0
110	CONTC/0006905/2022	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WR DEPT PRAHALLAD DAS VS	ADV VS	// // 0
111	CONTC/0006906/2022	CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR USHARANI SAMAL VS	ADV VS	// // 0
112	CONTC/0006907/2022	RUMANA JAFRI, O.A.S. BIHARILAL JAISWAL VS	ADV VS	// // 0
113	CONTC/0006908/2022	DR. GAVALI PARAG HARSHAD, I.A.S. BIDESHI SAHU VS	ADV VS	// // 0
		ANU GARG, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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114	CONTC/0006909/2022	GURUBARIA SAHU VS ANU GARG, I.A.S.	ADV VS	// 0 //
115	CONTC/0006910/2022	SARBESWAR DAS VS ALOK SHARMA, DIRECTOR GENERAL OF POSTS, MINISTRY OF COMMUNICATIONS DEPT	ADV VS	// 0 //
116	CONTC/0006911/2022	BARU MALLIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
117	CONTC/0006912/2022	SUBASH CHANDRA PANI VS NITISH NISHANT, DISTRICT AND SESSION JUDGE, KHORDHA	SANJIT KUMAR DAS VS	// 0 //
118	CONTC/0006913/2022	DR.PRAMOD KUMAR SAHU VS DR.D.BRUNDA,IAS	ANSHURAM MISHRA VS	// 0 //
119	CONTC/0006914/2022	BHUBANANANDA BISWAL VS S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
120	CONTC/0006915/2022	MANAGING COMMITTEE OF UPENDRANATH GIRLS HIGH SCHOOL, RAISHAR VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
121	CONTC/0006916/2022	KRUTTIBAS MUDULI VS S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
122	CONTC/0006917/2022	BHABANI SHANKAR DAS VS PARTHA SARATHI HANSDA, O.A.S.	ADV VS	// 0 //
123	CONTC/0006918/2022	PRASANNA KUMAR JENA VS SANTOSH KUMAR PATI, BLOCK DEVLOPMENT OFFICER, KANTAPARA	ADV VS	// 0 //
124	CONTC/0006919/2022	DHIRENDRA NATH PARIDA VS ASWATHY S.,IAS	ADV. VS	// 0 //
125	CONTC/0006920/2022	SUDARSAN DAS	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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		VS	VS	0
126	CONTC/0006921/2022	ASWATHY S., I.A.S. PANCHANAN PRAMANIK	ADV.	//
		VS	VS	0
127	CONTC/0006922/2022	ASWATHY S.,IAS JAGANNATH MALLIK	ADV	//
		VS	VS	0
128	CONTC/0006923/2022	ASWATHY S., I.A.S. PYARIMOHAN BISWAL	ADV.	//
		VS	VS	0
129	CONTC/0006924/2022	ASWATHY S.,IAS KARTIKA CHANDRA JENA	BISWAJIT PASAYAT	//
		VS	VS	0
130	CONTC/0006925/2022	SUSHANTA KUMAR MOHANTY,IAS SHAYAM PALEI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
131	CONTC/0006926/2022	ASHISH THAKARE, COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR ARJUN SANDIL	ADV	//
		VS	VS	0
132	CONTC/0006927/2022	ASHISH THAKARE, COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR LIPAN KUMAR ROUT	ADV.	//
		VS	VS	0
133	CONTC/0006928/2022	HEMANTA KUMAR PANDA,DIRECTOR,DIRECTOR OF SOIL CONSERVATION AND WATERHED DEVELOPMENT,ODISHA PRATAP CHANDRA PATRA	ADV	//
		VS	VS	0
134	CONTC/0006929/2022	NABAKISHORE GIRI, DISTRICT EDUCATION OFFICER, MA YURBHANJ AKSHAYA KUMAR MOHANTY	ADV.	//
		VS	VS	0
135	CONTC/0006930/2022	VIR BIKRAM JADAV,IAS BIJAY KUMAR PANIGRAHI	ADV	//
		VS	VS	0
136	CONTC/0006931/2022	SALINI PANDIT, I.A.S. RUPAK KUMAR SRICHANDAN	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

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137	CONTC/0006932/2022	SADANANDA NAYAK, IAS KHALESWAR SETHI VS	ADV. VS	// // ()
138	CONTR/0000069/2022	SUNIL KUMAR BANSAL SARIF KHAN VS	ADV VS	// /0 ()
139	CONTR/0000070/2022	PINAK MISHRA, I.P.S. KAILASH CHANDRA SAHOO VS	ADV VS	// /0 ()
140	CONTR/0000071/2022	PINAK MISHRA, I.P.S. KAILASH CHANDRA SAHOO VS	ADV VS	// /0 ()
141	CRLA/0001018/2022	PABITRA PATRA VS STATE OF ODISHA	DILLIP KUMAR DASH VS	KISSANNAGAR PS /130 /2016 () //
142	CRLA/0001019/2022	SHRABANI JENA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	DHENKANAL TOWN /333 /2019 () //
143	CRLMA/0000311/2022	SUMAN MISHRA VS STATE OF ODISHA	MANMAY KUMAR DASH VS	CHANDRASEKHARPUR /147 /2022 () //
144	CRLMA/0000312/2022	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /163 /2016 () //
145	CRLMA/0000313/2022	CHINMAYA BISWAL@CHINMAYA KUMAR BISWAL ARUN KUMAR MISHRA VS STATE OF ODISHA	VS VS	/0 () //
146	CRLMC/0003465/2022	BRAHMANANDA PRADHAN VS M/S.KRSNA MINERALS	RAJESWAR HOTA VS	/0 () //
147	CRLMC/0003467/2022	DR.SUMIT BANSAL VS STATE OF ODISHA	SIDHARTHA DAS VS	KHANDAGIRI P.S. /478 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003468/2022	MANBODH SANTA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /67 /2018 () //
149	CRLMC/0003469/2022	SUNITA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /60 /2022 () //
150	CRLMC/0003470/2022	TARA PRASAD PAUL VS STATE OF ODISHA	GOPAL SINHA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000239/2019
151	CRLMC/0003471/2022	MANASA KUMAR DAS VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	NAUGAON /4 /2018 () //
152	CRLMC/0003472/2022	MD.SAJID MIAN@KHERU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRMITRAPUR /128 /2020 () //
153	CRLMC/0003473/2022	BASANTA KUMAR BEHERA VS ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	CUTTACK VIGILANCE /32 /2018 () //
154	CRLMC/0003474/2022	PRASANTA KUMAR BARIK@PRASANTA BARIK VS RASMI BARIK	MANAS CHAND VS	/ /0 () //
155	CRLMC/0003475/2022	SUSIL TAREI VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 () //
156	CRLMC/0003476/2022	BISWARANJAN MALLIK VS STATE OF ODISHA	RAMAKRISHNA NAYAK VS	NISCHINTAKOILI /76 /2018 () //
157	CRLMC/0003477/2022	PARESH KUMAR DASH@PARESH DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /66 /2019 () //
158	CRLMC/0003478/2022	ASHOK KUMAR MISHRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	KEONJHAR TOWN /180 /2016 () //
159	CRLMC/0003479/2022	PRAKASH KUMAR SAMAL	BIJAYA KUMAR RAGADA	BONAI /14 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003480/2022	STATE OF ODISHA SUKANTA BISWAL	PRIYA RANJAN MISHRA	// CHANDABALI /119 /2021
		VS	VS	()
161	CRLMC/0003481/2022	STATE OF ODISHA AFSANA BIBI	AMULYA RATNA PANDA	// CHANDANPUR /269 /2020
		VS	VS	()
162	CRLMC/0003482/2022	STATE OF ODISHA JAHLA ORAM	TUSAR KUMAR MISHRA	// BISRA /130 /2021
		VS	VS	()
163	CRLMC/0003483/2022	STATE OF ODISHA M/S DINESH DAS AND SONS MINES AND STEELS PVT.LTD	AMULYA RANJAN MOHANTY	// BHUBANESWAR CBI /6 /2021
		VS	VS	()
164	CRLMC/0003484/2022	REPUBLIC OF INDIA(CBI) MANAS RAM MISHRA	NIRMAL CHANDRA MOHANTY	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2020
		VS	VS	()
165	CRLMC/0003485/2022	KUNAL KISHORE DAS MOHAMMAD SABIR	PURNA CHANDRA DAS	// CAPITAL P.S. /848 /2021
		VS	VS	()
166	CRLMC/0003486/2022	STATE OF ODISHA SANGRAM BEHERA	PRADEEP KUMAR KUNDU	// BALIKUDA /142 /2022
		VS	VS	()
167	CRLMC/0003487/2022	STATE OF ODISHA PRANAB KISHORE LENKA	PRADEEP KUMAR KUNDU	// NIALI /56 /1999
		VS	VS	()
168	CRLMC/0003488/2022	STATE OF ODISHA SONALI DAS	NIRANJAN LENKA	// BARIPADA TOWN /129 /2021
		VS	VS	()
169	CRLMC/0003489/2022	STATE OF ODISHA JYOTSNAMAYEE KUANR	ASHIS KUMAR MISHRA	// BURLA /90 /2020
		VS	VS	()
170	CRLMC/0003490/2022	STATE OF ODISHA ROHIT@KISHOR KUANR	ASHIS KUMAR MISHRA	// BURLA /90 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003491/2022	STATE OF ODISHA RAJENDRA KUMAR NATH VS	PRONOY MOHANTY VS	// BHUBANESWAR VIGILANCE /61 /2009 ()
172	CRLMC/0003492/2022	STATE OF ODISHA(VIG.) MAMATA SAHOO VS	DAMODAR PATRA VS	// / /0 ()
173	CRLMC/0003493/2022	SRINIBASH SAHOO SARBE@SARBESWAR ROUT VS	ABHILASH MISHRA VS	// / /0 ()
174	CRLMC/0003494/2022	STATE OF ODISHA SOUBHAGYA NANDAN MAHANTA VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /26 /2020 ()
175	CRLMC/0003495/2022	STATE OF ODISHA JITENDRA KUMAR NATH VS	TARA PRASAD MOHAPATRA VS	// / /0 ()
176	CRLMC/0003496/2022	STATE OF ODISHA RAKESH KUMAR DASH VS	JAJATI KISHORE MOHANTY VS	// KHUNTUNI /158 /2022 ()
177	CRLMC/0003497/2022	STATE OF ODISHA P.BAIRAGI@P.CHINTAMANI VS	SURYAKANTA DWIBEDI VS	// JARADA /25 /2022 ()
178	CRLMC/0003498/2022	STATE OF ODISHA SUNITA GUPTA VS	BISHNU PRASAD PRADHAN VS	// PURUNABAZAR /172 /2018 ()
179	CRLMC/0003499/2022	STATE OF ODISHA LAKHINDAS SINGH@ MUNDARI VS	ARUN KUMAR ACHARYA VS	// BELPAHAR /72 /2022 ()
180	CRLMC/0003500/2022	STATE OF ODISHA PRASANT KUMAR ROUT@PRASANTA ROUT VS	SITAKANTA HOTA VS	// FATEGARH /189 /2017 ()
181	CRLMC/0003501/2022	STATE OF ODISHA BHAGABAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /93 /2017 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003502/2022	SURENDRA KUMAR SWAIN@SURENDRA SWAIN@BAPLA@PRINNA PANDA VS STATE OF ODISHA	SADYLA@PRINNA PANDA VS	DASPALLA /165 /2018 () //
183	CRLMC/0003503/2022	SATYABAN PANDA VS SAGARIKA PANDA	PRASANNA KUMAR DAS VS	/ /0 () //
184	CRLMC/0003504/2022	CHUDAMANI BAG VS STATE OF ODISHA	S.S.RAY 2 VS	LEPHRIPADA /185 /2022 () //
185	CRLMP/0002332/2022	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SATYA JEET ROUT VS	/ /0 () //
186	CRLMP/0002333/2022	SAMEER PATRNAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	/ /0 () //
187	CRLMP/0002334/2022	SAROJ NAYAK @ SAROJ KUMAR NAYAK VS PRIYANJA NAYAK	ARIJEET MISHRA VS	/ /0 () //
188	CRLMP/0002335/2022	SUCHITRA NAYAK @ MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
189	CRLMP/0002336/2022	MANOJA KUMAR ROUT VS STATE OF ODISHA	P.K.ROUT VS	/ /0 () //
190	CRLMP/0002337/2022	NANDAKISHORE MALLIK VS MALATI MALLIK	MONOMOY BASU VS	/ /0 () //
191	CRLMP/0002338/2022	SURENDRA PANIGRAHI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	/ /0 () //
192	CRLMP/0002339/2022	RAMA MATA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
193	CRLMP/0002340/2022	GYANENDRA KUMAR BEHURIA	BYOMAKESH TRIPATHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002341/2022	RAMA CHANDRA PADHI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002342/2022	DR.PARSURAM NAYAK	RAKESH KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0002343/2022	SUMANT KUMAR MOHANTY	KEDAR SANKAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002344/2022	MAHESWAR MAHARANA	KSHIRODA KUMAR ROUT	/ /0
		VS	VS	()
		PUJARANI SAHOO		//
198	CRLMP/0002345/2022	PABITRA KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002346/2022	SANJULATA DEHURY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0002347/2022	PUSPA @ PUSHPA BEHERA	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0002348/2022	BASUDEV ROUTA	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0002349/2022	BIBHU PRASAD SWAIN	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0002350/2022	UPENDRA GANTAYAT	ARUNA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0002351/2022	ANANTA BASUDEB	RAMDAS ACHARY	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000540/2022	STATE OF ODISHA BIJAY DAS VS	DIPAK RANJAN MISHRA VS	// //0 ()
206	CRLREV/0000541/2022	STATE OF ODISHA URMILA MOHANTA VS	M.M.SWAIN VS	// //0 ()
207	CRLREV/0000542/2022	LAXMIDHAR MOHANTA DEBASISH BEHERA VS	ABHAYA KUMAR PARIDA VS	// BHASMA /67 /2021 ()
208	FAO/0000442/2022	STATE OF ODISHA BENUDHAR ROUSTRAY VS	SUDEEP KUMAR SARANGI VS	// // ()
209	FAO/0000443/2022	PRAKASH KUMAR ROUSTRAY M.D., O.S.R.T.C., BHUBANESWAR VS	AMITAV TRIPATHY VS	// // ()
210	LAA/0000067/2022	HELEN BISWAL SPL. L.A. RANDR OFFICER, RENGALI IRRIGATION PROJECT, BIKINIMISHRA, A.S.C. VS	VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) LA/0000001/2016
211	MATA/0000236/2022	DURYADHAN SANDHA SHYAMA SUNDAR SWAIN VS	SUSANTA KUMAR DASH VS	// // ()
212	MATA/0000237/2022	PRANAMITA BASTIA PREM SHANKAR NANDA @ PREM NANDA VS	BYOMOKESH SAHOO VS	// // ()
213	MATA/0000238/2022	BHARATI NANDA @ TRIPATHY PREM SHANKAR NANDA @ PREM NANDA VS	BYOMOKESH SAHOO VS	// // ()
214	MATA/0000239/2022	BHARATI NANDA @ TRIPATHY DR. TANMAYA BADAPANDA VS	U.C.MISHRA VS	// // ()
215	RPFAM/0000305/2022	SMITAMAYEE SARANGI @ BADAPANDA GARUDA DHWAJA CHOUDHURY VS	SUSANTA KUMAR TRIPATHY VS	// // ()
		MEENAKHI SAHOO		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RPFAM/0000306/2022	PRANATI SAHU VS PRAKASH SAHU	UMAKANTA BARIK VS	// 0 //
217	RPFAM/0000307/2022	RABI NARAYAN BAGH VS REBATI BAGH	BHABANI SHANKAR DASPARIDA VS	// 0 //
218	RPFAM/0000308/2022	MANAS RANJAN PODH VS RUPALI MAJHI	DEEPAK KUMAR SAHOO VS	// 0 //
219	TRP(C)/0000440/2022	ANITA MEHER VS SUKADEV @ MURALI @ DEV MEHER	SATYABRATA PANDA VS	// 0 //
220	TRPCRL/0000101/2022	MAHARGA KHILLAR VS STATE OF ODISHA	ABHILASH MISHRA VS	JARAPADA /133 /2020 0 //
221	WA/0001499/2022	BRANCH MANAGER, TATA MOTORS FINANCE LTD. PRAKASH KUMAR MISHRA VS NIROJ KUMAR NAYAK	VS	// 0 //
222	WA/0001500/2022	RAMAKANTA ROUL VS J.C., SETTLEMENT AND CONSOLIDATION, BHUBANESWAR	ADV. VS	// 0 //
223	WA/0001501/2022	STATE OF ODISHA VS NARAYAN SAHU	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
224	WA/0001502/2022	PRANA KRUSHNA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WA/0001503/2022	OFDC LTD. VS RADHAKRUSHNA GHOSH	SANTOSH KUMAR PATTANAYAK VS	// 0 //
226	WP(C)/0030531/2022	SHUVAM DASH VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
227	WP(C)/0030532/2022	BIJAY KRUSHNA PRADHAN	SUSHANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0030533/2022	STATE OF ODISHA HEMANTA KUMAR NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
229	WP(C)/0030534/2022	STATE OF ODISHA NIMAIN CHARAN JENA	MANAS PATI	//
		VS	VS	0
230	WP(C)/0030535/2022	STATE OF ODISHA PARESH KUMAR SAMAL	MANAS PATI	//
		VS	VS	0
231	WP(C)/0030536/2022	STATE OF ODISHA SAILABALA DEVI	MANAS PATI	//
		VS	VS	0
232	WP(C)/0030537/2022	STATE OF ODISHA PRASAN KUMAR MANDHATA	MANAS PATI	//
		VS	VS	0
233	WP(C)/0030538/2022	STATE OF ODISHA FADRI BEHERA	MANAS PATI	//
		VS	VS	0
234	WP(C)/0030539/2022	STATE OF ODISHA DHANESWAR MANIK	JUGAJYOTI PRAHARAJ	//
		VS	VS	0
235	WP(C)/0030540/2022	SUDARSHAN MANIK SUDHIR KUMAR PATTANAİK	DURGESH NARAYAN RATH	//
		VS	VS	0
236	WP(C)/0030541/2022	STATE OF ODISHA AKSHYA KUMAR BOHIDAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
237	WP(C)/0030542/2022	STATE OF ODISHA NALINI PRABHA SUNITA CHETTY	NEELAKANTHA PANDA	//
		VS	VS	0
238	WP(C)/0030543/2022	COMMNR. CUM SECY., WOMEN AND CHILD DEVELOPMENT DEPT., BBSR PUSPANJALI JEMA	NEELAKANTHA PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030544/2022	COMMNR. CUM SECY., WOMEN AND CHILD DEVELOPMENT DEPT., BBSR PRAFULLA KUMAR MISHRA VS THE LOKAYUKTA, ODISHA	GYANENDRA KUMAR TRIPATHY VS	// // ()
240	WP(C)/0030545/2022	BIJAYEETA DAS VS CHAIRMAN CUM MD, HPCL, MUMBAI	DAYANANDA MOHAPATRA VS	// // ()
241	WP(C)/0030546/2022	DAMODAR DAS VS UNION OF INDIA	LAXMI PRASAD DWIVEDY VS	// // ()
242	WP(C)/0030547/2022	LAXMIPRIYA PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// // ()
243	WP(C)/0030548/2022	SK.ABDUL FARID VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
244	WP(C)/0030549/2022	SATYA NARAYAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// // ()
245	WP(C)/0030550/2022	VISHAL PRASAD JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
246	WP(C)/0030551/2022	M/S AMAR KUMAR SARANGI, PURI VS THE CT AND GST OFFICER, PURI CIRCLE	BHABANI PRASAD MOHANTY VS	// // ()
247	WP(C)/0030552/2022	GAJENDRA NARAYAN NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// // ()
248	WP(C)/0030553/2022	GANGOTREE SOCIAL ORGANIZATION, BBSR VS UNION OF INDIA	SACHIDANANDA SAHOO VS	// // ()
249	WP(C)/0030554/2022	AJIT KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0030555/2022	SADANANDA DASH VS SECRETARY, KORAPUT CENTRAL CO-OP. BANK LTD.	NIRMAL CHANDRA DAS VS SECRETARY, KORAPUT CENTRAL CO-OP. BANK LTD.	// 0 //
251	WP(C)/0030556/2022	SADANANDA DASH VS SECRETARY, KORAPUT CENTRAL CO-OP. BANK LTD.	NIRMAL CHANDRA DAS VS SECRETARY, KORAPUT CENTRAL CO-OP. BANK LTD.	// 0 //
252	WP(C)/0030557/2022	MINATI PRADHAN VS PRINCIPAL SECY. TO GOVT., SKILL DEVELOPMENT AND TECHNICAL EDUCATION, BBSR	AKSHAYA KUMAR PANDEY VS PRINCIPAL SECY. TO GOVT., SKILL DEVELOPMENT AND TECHNICAL EDUCATION, BBSR	// 0 //
253	WP(C)/0030558/2022	ASHOK KUMAR SWAIN VS STATE OF ODISHA	BRAJA MOHAN BISWAL VS STATE OF ODISHA	// 0 //
254	WP(C)/0030559/2022	PRAFULLA KUMAR KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //
255	WP(C)/0030560/2022	SUNIL KUMAR ROUT VS STATE OF ODISHA	SATYABRATA MOHANTY VS STATE OF ODISHA	// 0 //
256	WP(C)/0030561/2022	MADHUSMITA RAY VS R.T.O.-CUM-TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS R.T.O.-CUM-TAXING AUTHORITY, CHANDIKHOLE	// 0 //
257	WP(C)/0030562/2022	JAY JAGANNATHA SHG, ENDULAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //
258	WP(C)/0030563/2022	KAHNU CHARAN BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //
259	WP(C)/0030564/2022	KRISHNA CHANDRA MAJUMDAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //
260	WP(C)/0030565/2022	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //
261	WP(C)/0030566/2022	KAILASH CHANDRA PATNAIK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030567/2022	MANAGING COMMITTEE, BISNU MOHAN SANSKRIT PRASANNAYAKU HARDESHRA	PRASANNAYAKU HARDESHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0030568/2022	GURU GOVINDA SAMAL	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030569/2022	CHITRASEN NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030570/2022	HARBANS SINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0030571/2022	MIRJA MOGHRUL HOK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030572/2022	NIHAR KANTI TRIPATHY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030573/2022	CHITRASEN NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0030574/2022	JAHAR ALLI KHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030575/2022	SEK MOKARAM	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030576/2022	SILENDRA @ SAILENDRA KUMAR ROUTRAY	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030577/2022	BASANTILATA SETHY	KUNJA SUNDAR DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030578/2022	STATE OF ODISHA ISHAN DAS VS	ALOK KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0030579/2022	STATE OF ODISHA JAMINI JYOTSNA MOHANTA VS	KUNJA SUNDAR DAS VS	// // ()
275	WP(C)/0030580/2022	STATE OF ODISHA MALAYA KISHORE NAYAK VS	SHASHI BHUSAN JENA VS	// // ()
276	WP(C)/0030581/2022	STATE OF ODISHA BALARAM SINGH VS	SHASHI BHUSAN JENA VS	// // ()
277	WP(C)/0030582/2022	STATE OF ODISHA PRAVA RANJAN MISHRA VS	CHINMAYA KUMAR NAYAK VS	// // ()
278	WP(C)/0030583/2022	STATE OF ODISHA MADHUSUDAN MISHRA VS	SWAPNIL ROY VS	// // ()
279	WP(C)/0030584/2022	STATE OF ODISHA BABRU BAHAN BIHARI VS	BIBEKANANDA NAYAK VS	// // ()
280	WP(C)/0030585/2022	STATE OF ODISHA NARENDRANATH BISWAL VS	ARUN KUMAR DAS VS	// // ()
281	WP(C)/0030586/2022	CHIEF MANAGER-CUM-AO, CANARA BANK PRADEEPTA KUMAR PATNAIK VS	SHASHI BHUSAN JENA VS	// // ()
282	WP(C)/0030587/2022	STATE OF ODISHA MOHAN SUNDAR MAHAKUD VS	SUSHANTA KUMAR MISHRA VS	// // ()
283	WP(C)/0030588/2022	STATE OF ODISHA SITARAM DAS VS	SUSHANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030589/2022	KRUSHNA CHANDRA LENKA VS COLLECTOR - CUM - DM, JAJPUR	AMARENDRA PRADHAN VS	// 0 //
285	WP(C)/0030590/2022	DR.RANJITA PATNAIK VS STATE OF ODISHA	BIDYADHAR PANDA VS	// 0 //
286	WP(C)/0030591/2022	TAPAN KUMAR TRIPATHY VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
287	WP(C)/0030592/2022	TIRTHABASI BAG VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
288	WP(C)/0030593/2022	MC OF MAA MANGALA HIGH SCHOOL, TIHULA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
289	WP(C)/0030594/2022	BENUDHAR ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
290	WP(C)/0030595/2022	ANJA KISHORE JENA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
291	WP(C)/0030596/2022	BANITA MAHARANA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
292	WP(C)/0030597/2022	ARJUN CHARAN SATPATHY VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
293	WP(C)/0030598/2022	KAMALA SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
294	WP(C)/0030599/2022	BANSIDHAR BARIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
295	WP(C)/0030600/2022	KHETRABASI MALLICK @ KHETRABAS MALLICK	MAHESWAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030601/2022	KRUSHNA CHANDRA DASH	RAMESH CHANDRA MISHRA	//
		VS	VS	0
		DISTRICT EDUCATION OFFICER, CTC		//
297	WP(C)/0030602/2022	ARUNA KUMAR MALLICK	S.J.PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030603/2022	UDHABA BAGARTTI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030604/2022	SANTOSH CHANDRA BHUTIA	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030605/2022	KHIROD KUMAR PRADHAN	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030606/2022	SUBARNA NAYAK	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030607/2022	GADADHAR DAS	NIRANJAN PANDA	//
		VS	VS	0
		CHIEF MANAGER-CUM-AO, UCO BANK, BALASORE		//
303	WP(C)/0030608/2022	MOHAN MISHRA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030609/2022	ASWINI KUMAR MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030610/2022	BIJAN BIHARI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030611/2022	KAILASH SETHI	DR. BESURA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0030612/2022	STATE OF ODISHA BANSIDHAR DALBEHERA VS	SANJIB MOHANTY VS	// // ()
308	WP(C)/0030613/2022	STATE OF ODISHA DILLIP KUMAR SATAPATHY VS	JANAKI KANTA MAHAPATRA VS	// // ()
309	WP(C)/0030614/2022	STATE OF ODISHA HIMANSUBHUSAN SAHOO VS	RASHMI KANTA ACHARYA VS	// // ()
310	WP(C)/0030615/2022	UNION OF INDIA SURADA PRASANNA MOHANTY VS	AVIJIT PATNAIK VS	// // ()
311	WP(C)/0030616/2022	CUTTACK DEVELOPMENT AUTHORITY REB DEI VS	DEVAVRAT DEVESH VS	// // ()
312	WP(C)/0030617/2022	SATYABHAMA SWAIN JAGYASINI MISHRA VS	BIJAYA KUMAR RAGADA VS	// // ()
313	WP(C)/0030618/2022	STATE OF ODISHA MARY TIGGA VS	DINESH KUMAR PANDA (2) VS	// // ()
314	WP(C)/0030619/2022	THE STATE OF ODISHA RADHE SHYAM SINGH VS	DR. BESURA DAS VS	// // ()
315	WP(C)/0030620/2022	STATE OF ODISHA CHITRASEN BISWAL VS	ASHOK KUMAR ROUT VS	// // ()
316	WP(C)/0030621/2022	R.T.O.,CHANDIKHOLE SANJUKTA JENA VS	LINGARAJ SARANGI VS	// // ()
317	WP(C)/0030622/2022	BBSR DEVELOPMENT AUTHORITY KRISHNA BAI SETHI VS	DR. BESURA DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0030623/2022	BHARATENDU BEHERA VS ELECTION OFFICER-CUM-B.D.O.,JAIPATNA	MANAS CHAND VS	// 0 //
319	WP(C)/0030624/2022	RADHE SHYAM SINGH VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
320	WP(C)/0030625/2022	SATAHRADA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
321	WP(C)/0030626/2022	RAJENDRA @ RAJU SRIWAS VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
322	WP(C)/0030627/2022	DR.LAKSHMIKANTA PATI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
323	WP(C)/0030628/2022	BHIKARI MUNDA VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
324	WP(C)/0030629/2022	ANIL KUMAR PATTANAIAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0030630/2022	RAKESH SRIWAS VS STATE OF ODISHA	DR. BESURA DAS VS	// 0 //
326	WP(C)/0030631/2022	SRIMATI SETHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0030632/2022	PRAVASINI NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0030633/2022	BINAYA BHUSAN BEHERA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
329	WP(C)/0030634/2022	MANOJ KU MISHRA	DR. BESURA DAS	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0030635/2022	STATE OF ODISHA NARAYAN GARNAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
331	WP(C)/0030636/2022	STATE OF ORISSA LAXMI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0030637/2022	STATE OF ORISSA MADAN MOHAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
333	WP(C)/0030638/2022	STATE OF ORISSA NIRUPAMA NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0030639/2022	STATE OF ORISSA SURESH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
335	WP(C)/0030640/2022	STATE OF ORISSA RAMA KANTA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
336	WP(C)/0030641/2022	STATE OF ORISSA ANANTA KUMAR MALIK	SIDHESWAR MALLIK	//
		VS	VS	0
337	WP(C)/0030642/2022	STATE OF ODISHA JAYANTI GARNAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
338	WP(C)/0030643/2022	STATE OF ORISSA KARUNAKAR PANDA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
339	WP(C)/0030644/2022	SOUMYA MANJARI PADHI MADHUSUDAN SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0030645/2022	STATE OF ORISSA SUPT. ENGINEER (TPSODL), GANJAM	SURESH CHANDRA DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0030646/2022	M/S. MAA BHAIRABI TRADERS, GANJAM RAJENDRA @ RAJU SRIWAS VS STATE OF ODISHA	DR. BESURA DAS VS	// // ()
342	WP(C)/0030647/2022	SUBHAGINI MEHER VS CHIEF MANAGER, STATE BANK OF INDIA	AKSHAYA KUMAR NAYAK VS	// ()
343	WP(C)/0030648/2022	SK RAHIS AHMED VS STATE OF ODISHA	DR. BESURA DAS VS	// ()
344	WP(C)/0030649/2022	MITHAILAL VS STATE OF ODISHA	DR. BESURA DAS VS	// ()
345	WP(C)/0030650/2022	ANANDA RAO SETHI VS STATE OF ODISHA	DR. BESURA DAS VS	// ()
346	WP(C)/0030651/2022	DAMBARUDHAR CHALLAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// ()
347	WP(C)/0030652/2022	MAHESWAR MADAKAMI VS GOVT. OF ODISHA	SAPAN KUMAR PAL VS	// ()
348	WP(C)/0030653/2022	BHABANI MAHANANDA @ TANDI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// ()
349	WP(C)/0030654/2022	DILIP BISWAS VS THE REGIONAL TRANSPORT OFFICER, ANGUL	SACHIDANANDA PADHEE VS	// ()
350	WPCRL/0000150/2022	SASMITA DHAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	/ /0 ()
351	WPCRL/0000151/2022	SRIRANGAM SUSAN VS STATE OF ODISHA	OMKAR DEV DAS VS	/ /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0014700/2022	BISWAJIT MAHARANA @ RAJA VS STATE OF ODISHA	T.PANIGRAHI VS	BALUGAON P.S. /165 /2022 () //
353	ABLAPL/0014701/2022	SUJIT KUMAR BISWAL VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	BIRIDI PS /207 /2022 () //
354	ABLAPL/0014702/2022	JAGAN BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /586 /2022 () //
355	ABLAPL/0014703/2022	TRILOCHAN BARAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /126 /2022 () //
356	ABLAPL/0014704/2022	SANTOSH @ SRIKANTA RATH VS STATE OF ODISHA	PITAMBAR JENA VS	MARKAT NAGAR /212 /2022 () //
357	ABLAPL/0014705/2022	AKSHAYA KUMAR RAY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /286 /2022 () //
358	ABLAPL/0014706/2022	MANOJ BHUYAN VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	AUL /432 /2022 () //
359	ABLAPL/0014707/2022	DINABANDHU MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BINJHARPUR /127 /2022 () //
360	ABLAPL/0014708/2022	SUDHANSHU CHARAN MUKHI VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /539 /2022 () //
361	ABLAPL/0014709/2022	PRADEEP JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	RAMACHANDAPUR /247 /2022 () //
362	ABLAPL/0014710/2022	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /98 /2022 () //
363	ABLAPL/0014711/2022	APARAJITA NAYAK @ MALA	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /62 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014712/2022	KIRTAN SAHOO	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /380 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014713/2022	JAGADISH @ DEBARAJ BARIHA	SUBHRANSU SEKHAR PATRA	barpalli /333 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014714/2022	SUBASH MINZ	NILAKANTHA DAS	TAISARA /227 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014715/2022	SUJEL MUKHI	ANIRUDHA DAS	ANGUL TOWN /539 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014716/2022	KANHU CHARAN JENA	SURESH KUMAR JENA	JANKIA P.S. /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014717/2022	DHIRAJ KRISHNA BEHERA	BIJAYANANDA DASH	VIGILANCE PS (BERHAMPUR) /12 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
370	ABLAPL/0014718/2022	HIYAS ALI @ LIYAZ ALI	SAMVIT MOHANTY	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014719/2022	M.D.AKHTAR JAMAL @ CHIKU KHAN	JYOTIRMAY GUPTA	PIPLI /559 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014720/2022	GANESH MUNDA	RANJAN KUMAR NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014721/2022	TUTU BEHERA	PANCHANAN PANIGRAHI	BHUBAN /444 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014722/2022	SAGAR SETHY	ASHOK DAS	JARADA /259 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014723/2022	STATE OF ODISHA SATYABRATA PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
376	ABLAPL/0014724/2022	STATE OF ODISHA PRANAKRUSHNA PRADHAN VS	BINI MISHRA VS	// JALESWAR /413 /2022 ()
377	ABLAPL/0014725/2022	STATE OF ODISHA ARUN MUNDA @ ARUN SHY VS	SUSIL KUMAR PATTNAIK VS	// KOIDA /69 /2022 ()
378	ABLAPL/0014726/2022	STATE OF ODISHA SUJIT PATNAIK VS	ARUN KUMAR MISHRA VS	// TITILAGARH /358 /2021 ()
379	ABLAPL/0014727/2022	STATE OF ODISHA ALOKNATH BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
380	ABLAPL/0014728/2022	STATE OF ODISHA SAIDA BEGUM VS	BHAWANI SANKAR PANIGRAHI VS	// / /0 ()
381	ABLAPL/0014729/2022	STATE OF ODISHA DHUSASAN @ DUSHASAN NATHA @ KANDURI VS	BIRABAR GANTHIA VS	// ATHGARH /147 /2022 ()
382	ABLAPL/0014730/2022	STATE OF ODISHA MANAS NAIK @ MANASA NAIK VS	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /153 /2022 ()
383	ABLAPL/0014731/2022	STATE OF ODISHA PRAVAKAR BEHERA VS	SATYABRATA SENAPATI VS	// BASUDEVPUR /521 /2022 ()
384	ABLAPL/0014732/2022	STATE OF ODISHA MANGARAJ BHATA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
385	ABLAPL/0014733/2022	STATE OF ODISHA FAKIR CHARAN ROUTARAY VS	MANOJ KUMAR PANDA VS	// BEGUNIA P.S. /271 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014734/2022	MENA @ MINATIRANI GHOSH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /206 /2019 () //
387	ABLAPL/0014735/2022	RAMA CHANDRA PADHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
388	ABLAPL/0014736/2022	KALU CHARAN PADHI @ PRASANTA KUMAR PADHMANAS RANJAN DASH VS STATE OF ODISHA	VS	BASELI SAHI PS /24 /2022 () //
389	ABLAPL/0014737/2022	BISWAMITRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /78 /2021 () //
390	ABLAPL/0014738/2022	PAPU @ BURHAN AHMED VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /263 /2022 () //
391	ABLAPL/0014739/2022	JUNASH @ JUNESH SWALSINGH VS STATE OF ODISHA	DINESH KUMAR PATRA VS	R.UDAYAGIRI /112 /2022 () //
392	ABLAPL/0014740/2022	NASIR SAHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /220 /2022 () //
393	ABLAPL/0014741/2022	NILAMADHAB @ NILAMADHABA JAYSINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /220 /2022 () //
394	ABLAPL/0014742/2022	GOBINDA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /147 /2022 () //
395	ABLAPL/0014743/2022	NARENDRA SETHY @ MUNA SETHY VS STATE OF ODISHA	ASHOK DAS VS	JARADA /259 /2022 () //
396	ABLAPL/0014744/2022	RAHUL BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /8 /2022 () //
397	ABLAPL/0014745/2022	JAGABANDHU BEHERA	DEEPAK KUMAR DAS	ASTARANGA /223 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0014746/2022	STATE OF ODISHA AKHIL JAL @ AKHILA	JUGALA KISHORE PANDA	// MANAMUNDA /227 /2022
		VS	VS	()
399	ABLAPL/0014747/2022	STATE OF ODISHA AMITANSU SAMANTRAY	PRAVASH CHANDRA JENA	// KUMBHARAPARA /331 /2021
		VS	VS	()
400	ABLAPL/0014748/2022	STATE OF ODISHA MIR HABIB ALAM	MD RIAZ	// PURUNABAZAR /266 /2022
		VS	VS	()
401	ABLAPL/0014749/2022	STATE OF ODISHA ANIL KUMAR PARIDA	PRAVASH CHANDRA JENA	// JALESWAR /291 /2022
		VS	VS	()
402	ABLAPL/0014750/2022	STATE OF ODISHA RAKESH BEHERA	CHIRNJIB ROUT	// TALCHER TOWN /839 /2022
		VS	VS	()
403	ABLAPL/0014751/2022	STATE OF ODISHA GOBARDHAN MISHRA	SURYAKANTA DWIBEDI	// KANTAMAL /157 /2022
		VS	VS	()
404	ABLAPL/0014752/2022	STATE OF ODISHA RAMESH PRADHAN	SANTOSH KUMAR MAHANTY	// SHERAGADA /45 /2013
		VS	VS	()
405	ABLAPL/0014753/2022	STATE OF ODISHA FULDEO TOPPO	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
406	ABLAPL/0014754/2022	STATE OF ODISHA ANIL KUMAR PRADHAN	PRAVASH CHANDRA JENA	// JALESWAR /414 /2022
		VS	VS	()
407	ABLAPL/0014755/2022	STATE OF ODISHA ANUJA SAHOO	RITA SINGH	// KANKADAHAD /96 /2022
		VS	VS	()
408	ABLAPL/0014756/2022	STATE OF ODISHA BISI KESAN PRADHAN	PRASANNA KUMAR MISHRA	// CHANDAKA P.S. /18 /2000
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014757/2022	STATE OF ODISHA MANOJ KUMAR BAL VS	SUKANTA KUMAR NAYAK VS	// KALINGA NAGAR /224 /2022 ()
410	ABLAPL/0014758/2022	STATE OF ODISHA DILLIP KUMAR NAHAK @ DILLIP KUMAR NAIK VS	AMITAV TRIPATHY VS	// NUAGAON /186 /2022 ()
411	ABLAPL/0014759/2022	STATE OF ODISHA SUVRAKANTA SAHU @ MILU SAHU VS	TARA PRASAD MOHAPATRA VS	// BANTALA /450 /2022 ()
412	ABLAPL/0014760/2022	STATE OF ODISHA DILLIP KUMAR PRADHAN @ DILLIP PRADHAN VS	TARA PRASAD MOHAPATRA VS	// ANGUL TOWN /538 /2022 ()
413	ABLAPL/0014761/2022	STATE OF ODISHA SUMITRA JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /353 /2022 ()
414	ABLAPL/0014762/2022	STATE OF ODISHA AMIT KUMAR BEURA VS	DEBASISH PATNAIK VS	// CHAULIAGANJA /346 /2022 ()
415	ABLAPL/0014763/2022	STATE OF ODISHA TUKU JENA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /233 /2022 ()
416	ABLAPL/0014764/2022	STATE OF ODISHA ANKURA BARIK VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
417	ABLAPL/0014765/2022	STATE OF ODISHA SHIBULA @ SAMBIT BEHERA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /365 /2022 ()
418	ABLAPL/0014766/2022	STATE OF ODISHA NARESH BHOI VS	TARA PRASAD MOHAPATRA VS	// BANGOMUNDA /44 /2019 ()
419	ABLAPL/0014767/2022	STATE OF ODISHA SUBHRANSHU SEKHAR MAHANANDA VS	UDIT RANJAN JENA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014768/2022	BIMALI @ BIMALA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /353 /2022 () //
421	ABLAPL/0014769/2022	LALBAHADUR RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /194 /2022 () //
422	ABLAPL/0014770/2022	BABYRANI MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARMASALA /601 /2022 () //
423	ABLAPL/0014771/2022	SANJAY KAMAT VS STATE OF ODISHA	L.N.RAYATSINGH VS	CHANDRASEKHARPUR /79 /2022 () //
424	ABLAPL/0014772/2022	REJAK KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /310 /2022 () //
425	ABLAPL/0014773/2022	JAYA PRAKASH JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /353 /2022 () //
426	ABLAPL/0014774/2022	PRITAM KUMAR DAS @ PRITAM DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /262 /2022 () //
427	ABLAPL/0014775/2022	SATYANARAYAN SATPATHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /330 /2022 () //
428	ABLAPL/0014776/2022	ROSHAN BANKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH /618 /2022 () //
429	ABLAPL/0014777/2022	GIRIJA SANKAR NAG VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	MUDANPUR RAMPUR /272 /2022 () //
430	ABLAPL/0014778/2022	BIJAYA KUMAR BEURA @ BIJAYANANDA BEURA VS STATE OF ODISHA	DEBASISH PATNAIK VS	CHAULIAGANJA /346 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :14/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	66/2022 OJC/13186/1996	NARENDRA-MP	SOUMYA MISHRA
2	66/2022 OJC/13186/1996	NARENDRA-MP	SOUMYA MISHRA
3	67/2022 ARBA/9/2020	ACC LTD.-MP	
4	96/2022 TRPCRL/101/2022	MAHARGA KHILLAR-MP	ABHILASH MISHRA
5	101/2022 JCRLA/20/2015	HAGURU@GOVINDA MAHANTA-MP	MS.KANANBALA RAY CHOUDHURY
6	102/2022 JCRLA/59/2022	NANDU@RAMAKANTA SINGH-MP	MR. SUCHIT KUMAR NAYAK
7	103/2022 JCRLA/59/2022	NANDU@RAMAKANTA SINGH-MP	MR. SUCHIT KUMAR NAYAK
8	104/2022 JCRLA/59/2022	NANDU@RAMAKANTA SINGH-MP	MR. SUCHIT KUMAR NAYAK
9	105/2022 JCRLA/16/2021	SANKAR @ JHANGALA MURMU-MP	ADV.
10	105/2022 JCRLA/16/2021	SANKAR @ JHANGALA MURMU-MP	ADV.
11	106/2022 JCRLA/16/2021	SANKAR @ JHANGALA MURMU-MP	ADV.
12	107/2022 JCRLA/15/2018	RAISINGH PURTY-MP	M/S.SONITA BISWAL
13	108/2022 JCRLA/12/2012	SUBHADRA DAS-MP	MRS. MANDAKINI PANDA
14	117/2022 ITA/40/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
15	118/2022 ITA/39/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
16	119/2022 ITA/41/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
17	120/2022 ITA/42/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
18	121/2022 ITA/43/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
19	122/2022 ITA/44/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
20	123/2022 ITA/45/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
21	207/2022 SA/168/1999	SK.HAFIUDDIN-MP	M/S.UPENDRA SAMAL
22	208/2022 LAA/67/2022	SPL. L.A. RANDR OFFICER, RENGALI IRRIGATION PROJECT	SWAYAMBHUM MISHRA, A.S.C.
23	209/2022 LAA/67/2022	SPL. L.A. RANDR OFFICER, RENGALI IRRIGATION PROJECT	SWAYAMBHUM MISHRA, A.S.C.
24	210/2022 LAA/89/2018	ASST.DEFENCE ESTATE OFFICER-MP	MR.A.K.BOSE,A.S.G.I
25	228/2022 CMAPL/599/2019	NILAKANTHA ROUT-MP	MR.SIBA NARAYAN BISWAL
26	273/2022	SASMITA PANDA @ SATAPATHY-MP	

27	MATA/92/2020 274/2022	PREM SHANKAR NANDA @ PREM NANDA-MP	BYOMOKESH SAHOO
28	MATA/237/2022 275/2022	PREM SHANKAR NANDA @ PREM NANDA-MP	BYOMOKESH SAHOO
29	MATA/238/2022 276/2022	PREM SHANKAR NANDA @ PREM NANDA-MP	BYOMOKESH SAHOO
30	MATA/238/2022 388/2022	GARUDA DHWAJA CHOUDHURY-MP	SUSANTA KUMAR TRIPATHY
31	RPFAM/305/2022 389/2022	PRANATI SAHU-MP	UMAKANTA BARIK
32	RPFAM/306/2022 390/2022	RABI NARAYAN BAGH-MP	BHABANI SHANKAR DASPARIDA
33	RPFAM/307/2022 391/2022	MANAS RANJAN PODH-MP	DEEPAK KUMAR SAHOO
34	RPFAM/308/2022 392/2022	MANAS RANJAN PODH-MP	DEEPAK KUMAR SAHOO
35	RPFAM/308/2022 396/2022	NANDAKISHORE MALLIK-MP	MONOMOY BASU
36	CRLMP/2337/2022 490/2022	SASMITA ROUT-MP	RANJIT MOHANTY
37	TRP(C)/423/2022 491/2022	ANITA MEHER-MP	SATYABRATA PANDA
38	TRP(C)/440/2022 685/2022	GENERAL MANAGER,MCL IB VALLEY AREA-MP	M/S.SOMADARSAN MOHANTY
39	FAO/497/2017 686/2022	DY.ESTATE MANAGER-MP	MR.SOMADARSAN MOHANTY
40	FAO/247/2011 686/2022	DY.ESTATE MANAGER-MP	MR.SOMADARSAN MOHANTY
41	FAO/247/2011 741/2022	ANUPA PRADHAN-MP	MAHES DAS
42	CRLREV/68/2020 742/2022	BIJAY DAS-MP	DIPAK RANJAN MISHRA
43	CRLREV/540/2022 743/2022	BIJAY DAS-MP	DIPAK RANJAN MISHRA
44	CRLREV/540/2022 744/2022	BIJAY DAS-MP	DIPAK RANJAN MISHRA
45	CRLREV/540/2022 745/2022	SANJAY KUMAR SARANGI-MP	RAJU KUMAR SATPATHY, M/S. DEBASIS TRIPATHY, M
46	CRLREV/49/2022 746/2022	DEBASISH BEHERA-MP	ABHAYA KUMAR PARIDA
47	CRLREV/542/2022 1171/2022	SARADA CHARAN PANDA-MP	M/S.SOUMYA MISHRA
48	RSA/346/2018 1172/2022	SATYABHAMA PANDA-MP	M/S.LAXMAN PRADHAN
49	RSA/18/2016 1173/2022	MINAKSHI SAHOO-MP	PRAMOD KUMAR ROUSTRAY
50	RSA/162/2020 1191/2022	CHITTARANJAN DAS-MP	KRUSHNA CHANDRA MOHANTY
51	CMP/1136/2022 1192/2022	M/S.PADMA MOTORS PVT. LTD(ODISHA FORD)-MP	GOURI MOHAN RATH
52	CMP/1137/2022 1193/2022	T.NIRMALA-MP	GOURI MOHAN RATH
53	CMP/1138/2022 1194/2022	NAMITA MOHAPATRA-MP	RUDRA NARAYAN PARIJA
54	CMP/1139/2022 1195/2022	NAHIRUN NISHA-MP	KALINGA KESHARI MOHAPATRA
55	CMP/1140/2022 1196/2022	LAXMAN KUMAR SAHOO-MP	MANOJ KUMAR PANDA
56	CMP/1141/2022 1205/2022	ASHOK KUMAR SAHOO-MP	
57	WPC(OAC)/2317/2011 1206/2022	LAXMIDATTA MOHAPATRA-MP	
	WPC(OAC)/2315/2011		

58	1207/2022 WPC(OAC)/2316/2011	MANORANJAN NAYAK-MP	
59	1208/2022 WPC(OAC)/2318/2011	SANJAYA KUMAR SAHOO-MP	
60	1209/2022 WPC(OAC)/2319/2011	BANSIDHAR ROUSTRAY-MP	
61	1301/2022 MACA/350/2020	DIVISIONAL MANAGER (LAW), THE NEW INDIA ASSURANCE CO. LTD.-MP	
62	1302/2022 MACA/268/2022	RABINDRA @ RABI SWAIN-MP	KAPILA CHARAN NAYAK
63	1303/2022 MACA/482/2022	SAHADEV MANDAL-MP	KAPILA CHARAN NAYAK
64	1304/2022 MACA/593/2022	BAMBA SINGH@BAMBO SINGH-MP	KAPILA CHARAN NAYAK
65	1305/2022 MACA/395/2021	THE MANAGER (CLAIM), FUTURE GENERALI INDIA INSURANCE CO. LTD.-MP	
66	1306/2022 MACA/354/2013	SARAT CH.SENAPATI-MP	M/S.KAPILA CHARAN NAYAK
67	1307/2022 MACA/795/2020	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
68	1308/2022 MACA/795/2020	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
69	1917/2022 CRLA/316/2015	SURESHAN NAIK-MP	M/S.BHARATI DASH
70	1918/2022 CRLA/99/2016	LOKANATH PRUSTY@KANHA-MP	MR.SANGRAM RATH
71	1919/2022 CRLA/104/2012	ABINASH BEHERA-MP	M/S.PRASANNA KU. NANDA
72	1920/2022 CRLA/1018/2022	PABITRA PATRA-MP	DILLIP KUMAR DASH
73	1921/2022 CRLA/1018/2022	PABITRA PATRA-MP	DILLIP KUMAR DASH
74	1922/2022 CRLA/1018/2022	PABITRA PATRA-MP	DILLIP KUMAR DASH
75	1923/2022 CRLA/568/2019	NIRAKAR NAIK-MP	PRATYUSHA NAIDU
76	1924/2022 CRLA/57/2021	SAGAR MUNDA-MP	DEBABRAT DASH
77	2022/2022 BLAPL/516/2022	AFI @ GUNANIDHI BHUE-MP	
78	2023/2022 BLAPL/9028/2019	PIYUSH ARAYA-MP	
79	2024/2022 BLAPL/10279/2022	CHANDRA @ CHANDRA KANTA DALBEHERA-MP	DURGA PRASAD PATTNAIK
80	2025/2022 BLAPL/4904/2022	LIPU BEHERA-MP	SAMVIT MOHANTY
81	2026/2022 BLAPL/7235/2022	JAYGOUN BIBI-MP	AMULYA RATNA PANDA
82	2027/2022 BLAPL/1499/2022	SANJEET KUMAR SINGH-MP	
83	2028/2022 BLAPL/9777/2022	MANTU ROUT @ LAXMIDHAR ROUT-MP	KEDAR CHANDRA SARANGI
84	2029/2022 BLAPL/10822/2022	RUKSANA BIBI-MP	RANJAN KUMAR NAYAK
85	2030/2022 BLAPL/865/2022	RAMINI MALLICK-MP	
86	2031/2022 BLAPL/7274/2022	BHARAT NAIK-MP	
87	2335/2022 ABLAPL/13421/2022	PRAFULLA KUMAR SAHOO-MP	
88	2336/2022 ABLAPL/13585/2022	DINABANDHU SUNANI-MP	
89	2337/2022	BIRA BAGH-MP	

90	ABLAPL/13167/2022 2338/2022	DEEPAK @ DEPAK KU BEHERA @ DIPU BEHERA-MP	
91	ABLAPL/13827/2022 2339/2022	DHIRAJ BISWAL-MP	
92	ABLAPL/13883/2022 2340/2022	TARUN KUMAR RANA-MP	
93	ABLAPL/6803/2022 2341/2022	ASIT SANDHA-MP	
94	ABLAPL/14102/2022 2342/2022	HEMANTA NAYAK-MP	
95	ABLAPL/12712/2022 2343/2022	GAJAPATI ROUTRARY @ GAJAPATI @ PABITRA ROUTARAY @ GANAPATI-MP	
96	ABLAPL/16589/2021 2344/2022	PAPUN @ PUPUN BALIARSINGH @ ARUP BALIARSINGH-MP	
97	ABLAPL/6554/2022 2345/2022	MANOJ KU.SADHU@BULU SADHU-MP	
98	ABLAPL/11462/2017 2346/2022	RANJU PARIDA @ RANJAN KU PARIDA-MP	
99	ABLAPL/10236/2021 2347/2022	DEEPAK GHADEI@DIPAK GHADEI-MP	
100	ABLAPL/8143/2019 2348/2022	BABULI SETHI-MP	
101	ABLAPL/7444/2022 2349/2022	ABAKAS PARIDA-MP	
102	ABLAPL/9329/2022 2350/2022	PRABHAKAR LENKA-MP	
103	ABLAPL/19571/2019 2351/2022	BAPI NAYAK-MP	
104	ABLAPL/14142/2022 2691/2022	PRATAP KUMAR BANTHA-MP	BIJAYA KUMAR SAHOO
105	CRLMC/2379/2022 2692/2022	GADADHAR MOHAPATRA-MP	SHALAKA DAS
106	CRLMC/3466/2022 2693/2022	SUNITA BARIK-MP	ANIRUDHA DAS
107	CRLMC/3469/2022 2694/2022	TARA PRASAD PAUL-MP	GOPAL SINHA
108	CRLMC/3470/2022 2695/2022	MANASA KUMAR DAS-MP	SATYA SIVA SUNDAR MOHANTY
109	CRLMC/3471/2022 2696/2022	BASANTA KUMAR BEHERA-MP	DEVASHIS PANDA
110	CRLMC/3473/2022 2697/2022	PRASANTA KUMAR BARIK@PRASANTA BARIK-MP	MANAS CHAND
111	CRLMC/3474/2022 2698/2022	SANJAYA JENA-MP	TRILOCHAN BARIK
112	CRLMC/1808/2022 2699/2022	PARESH KUMAR DASH@PARESH DASH-MP	BIJAYA KUMAR BEHERA 1
113	CRLMC/3477/2022 2700/2022	ASHOK KUMAR MISHRA-MP	TUSAR KANTA MAHANTA
114	CRLMC/3478/2022 2701/2022	SADASIVA BHOLA-MP	SAUMYA RANJAN PRADHAN
115	CRLMC/2999/2022 2702/2022	JAHLA ORAM-MP	TUSAR KUMAR MISHRA
116	CRLMC/3482/2022 2703/2022	JAHLA ORAM-MP	TUSAR KUMAR MISHRA
117	CRLMC/3482/2022 2704/2022	M/S DINESH DAS AND SONS MINES AND STEELS PVT. L	SAUMYA RANJAN MOHANTY
118	CRLMC/3483/2022 2705/2022	MANAS RAM MISHRA-MP	NIRMAL CHANDRA MOHANTY
119	CRLMC/3484/2022 2706/2022	MOHAMMAD SABIR-MP	PURNA CHANDRA DAS
120	CRLMC/3485/2022 2707/2022	SANGRAM BEHERA-MP	PRADEEP KUMAR KUNDU
	CRLMC/3486/2022		

121	2708/2022 CRLMC/3488/2022	SONALI DAS-MP	NIRANJAN LENKA
122	2709/2022 CRLMC/3491/2022	RAJENDRA KUMAR NATH-MP	PRONOY MOHANTY
123	2710/2022 CRLMC/3497/2022	P.BAIRAGI@P.CHINTAMANI-MP	SURYAKANTA DWIBEDI
124	2711/2022 CRLMC/854/2022	PRADIPTA BEHERA@BAJIA@PRAMOD-MP	
125	2712/2022 CRLMC/1622/2022	PINTU@JYOTI RANJAN MOHANTY-MP	
126	2713/2022 CRLMC/3498/2022	SUNITA GUPTA-MP	BISHNU PRASAD PRADHAN
127	2714/2022 CRLMC/3499/2022	LAKHINDAS SINGH@ MUNDARI-MP	ARUN KUMAR ACHARYA
128	2715/2022 CRLMC/3500/2022	PRASANT KUMAR ROUT@PRASANTA ROUT-MP	SITAKANTA HOTA
129	2716/2022 CRLMC/3501/2022	BHAGABAN HARIJAN-MP	SURYAKANTA DWIBEDI
130	2717/2022 CRLMC/3502/2022	SURENDRA KUMAR SWAIN@SURENDRA SWAIN@BADAS@PINKPURNA PANDA	
131	2718/2022 CRLMC/3503/2022	SATYABAN PANDA-MP	PRASANNA KUMAR DAS
132	3556/2022 WA/442/2022	NITYANANDA SAMAL-MP	MOHENDRA KUMAR MOHAPATRO
133	3557/2022 WA/1481/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
134	3558/2022 WA/1501/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
135	3559/2022 WA/1501/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
136	3560/2022 WA/131/2018	PARADIP PORT TRUST-MP	M/S.GAUTAM MISRA
137	3561/2022 WA/132/2018	PARADIP PORT TRUST-MP	M/S.GAUTAM MISRA
138	3562/2022 WA/133/2018	PARADIP PORT TRUST-MP	M/S.GAUTAM MISRA
139	3563/2022 WA/1502/2022	PRANA KRUSHNA DASH-MP	SAMEER KUMAR DAS
140	3564/2022 WA/1503/2022	OFDC LTD.-MP	SANTOSH KUMAR PATTANAYAK
141	15481/2022 WP(C)/30539/2022	DHANESWAR MANIK-MP	JUGAJYOTI PRAHARAJ
142	15482/2022 WP(C)/30540/2022	SUDHIR KUMAR PATTANAIAK-MP	DURGESH NARAYAN RATH
143	15483/2022 WP(C)/30541/2022	AKSHYA KUMAR BOHIDAR-MP	KRISHNA CHANDRA SAHU
144	15484/2022 WP(C)/30544/2022	PRAFULLA KUMAR MISHRA-MP	GYANENDRA KUMAR TRIPATHY
145	15485/2022 WP(C)/30545/2022	BIJAYEETA DAS-MP	DAYANANDA MOHAPATRA
146	15486/2022 WP(C)/30546/2022	DAMODAR DAS-MP	LAXMI PRASAD DWIVEDY
147	15487/2022 WP(C)/5277/2017	BHAIGA HAIBRU@MUNDA-MP	
148	15488/2022 WP(C)/31065/2020	MANABHANJAN PUROHIT-MP	BIREN SANKAR TRIPATHY
149	15489/2022 WP(C)/30551/2022	M/S AMAR KUMAR SARANGI, PURI-MP	BHABANI PRASAD MOHANTY
150	15490/2022 WP(C)/30551/2022	M/S AMAR KUMAR SARANGI, PURI-MP	BHABANI PRASAD MOHANTY
151	15491/2022 WP(C)/17367/2008	BRAJABANDHU SAHOO-MP	M/S.RAMAKANTA MOHANTY
152	15492/2022	MINATI PRADHAN-MP	AKSHAYA KUMAR PANDEY

153	WP(C)/30557/2022 15494/2022	PRAFULLA KUMAR KHATUA-MP	MANOJ KUMAR MOHANTY
154	WP(C)/30559/2022 15495/2022	SUNIL KUMAR ROUT-MP	SATYABRATA MOHANTY
155	WP(C)/30560/2022 15496/2022	M/S. A.K.UDYOG, PURI-MP	FALGUNI RAJGURU MOHAPATRA,MR. S.P. MISHRA(S
156	WP(C)/15898/2022 15497/2022	NEELACHAL COLLAPSIBLE TUBES(P) LTD.-MP	
157	WP(C)/11185/2019 15498/2022	M/S. SAI SHIV CONSTRCUTION PVT. LTD.-MP	JYOTIRMAYA PRASAD BEHERA
158	WP(C)/30400/2022 15499/2022	JAY JAGANNATHA SHG, ENDULAPUR-MP	MANOJ KUMAR MOHANTY
159	WP(C)/30562/2022 15500/2022	DHARANIDHAR NANDA-MP	
160	WP(C)/22563/2020 15501/2022	SK. RAFIKUR RAHEMAN-MP	SUBHRANSU BHUSAN MOHANTY
161	WP(C)/28335/2021 15502/2022	SUSILA DAS-MP	
162	WP(C)/38246/2021 15504/2022	MALAYA KISHORE NAYAK-MP	SHASHI BHUSAN JENA
163	WP(C)/30580/2022 15505/2022	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
164	WP(C)/30582/2022 15506/2022	BABRU BAHAN BIHARI-MP	BIBEKANANDA NAYAK
165	WP(C)/30584/2022 15507/2022	JYOTI PRAKASH-MP	M/S.PRASHANT KU.NAYAK
166	WP(C)/24400/2013 15508/2022	JYOTI PRAKASH-MP	SAILABALA JENA
167	WP(C)/31141/2020 15509/2022	NARENDRANATH BISWAL-MP	ARUN KUMAR DAS
168	WP(C)/30585/2022 15510/2022	ROURKELA ISPAT KARAKHANA KARMACHARI SANGHAN	MISHRA KUMAR MISHRA
169	WP(C)/3061/2022 15511/2022	KRUSHNA CHANDRA LENKA-MP	AMARENDRA PRADHAN
170	WP(C)/30589/2022 15512/2022	PRAFULLA CH.KAR-MP	M/S.KSHIROD CH. MISHRA
171	WP(C)/18003/2009 15513/2022	KHETRABASI MALLICK @ KHETRABAS MALLICK-MP	MAHESWAR MOHANTY
172	WP(C)/30600/2022 15514/2022	SANTOSH CHANDRA BHUTIA-MP	MAHESWAR MOHANTY
173	WP(C)/30604/2022 15515/2022	ARUNA KUMAR MALLICK-MP	S.J.PRADHAN
174	WP(C)/30602/2022 15516/2022	KHIROD KUMAR PRADHAN-MP	MAHESWAR MOHANTY
175	WP(C)/30605/2022 15517/2022	SUBARNA NAYAK-MP	SISIR DAS
176	WP(C)/30606/2022 15518/2022	SUBARNA NAYAK-MP	SISIR DAS
177	WP(C)/30606/2022 15519/2022	M/S. SAHOO BROTHERS-MP	BHABANI PRASAD MOHANTY
178	WP(C)/26091/2022 15520/2022	KANAKALATA NAYAK-MP	MANOJ KUMAR MOHANTY
179	WP(C)/15911/2022 15521/2022	MOHAN MISHRA-MP	DR. BESURA DAS
180	WP(C)/30608/2022 15522/2022	PRADYUMNA KUMAR MOHAPATRA-MP	SURYA NARAYAN PATNAIK
181	WP(C)/34994/2021 15523/2022	REMA SAHU-MP	GOKULANANDA PADHI
182	WP(C)/26917/2022 15524/2022	CENTRE FOR INTEGRATED RURAL AND TRIBAL DEVELOPMENT	SMRUTI MOHANTY, (MR.P.C.SEN, SR.ADV.)
183	WP(C)/30108/2021 15525/2022	KAILASH SETHI-MP	DR. BESURA DAS
	WP(C)/30611/2022		

184	15526/2022 WP(C)/30615/2022	SURADA PRASANNA MOHANTY-MP	AVIJIT PATNAIK
185	15527/2022 WP(C)/30619/2022	RADHE SHYAM SINGH-MP	DR. BESURA DAS
186	15528/2022 WP(C)/22694/2021	BRAHMANANDA TRIPATHY-MP	ALOK KUMAR PANDA
187	15529/2022 WP(C)/30621/2022	SANJUKTA JENA-MP	LINGARAJ SARANGI
188	15530/2022 WP(C)/30622/2022	KRISHNA BAI SETHI-MP	DR. BESURA DAS
189	15531/2022 WP(C)/30624/2022	RADHE SHYAM SINGH-MP	DR. BESURA DAS
190	15532/2022 WP(C)/30626/2022	RAJENDRA @ RAJU SRIWAS-MP	DR. BESURA DAS
191	15533/2022 WP(C)/30627/2022	DR.LAKSHMIKANTA PATI-MP	BHABANI SANKAR TRIPATHY (1)
192	15534/2022 WP(C)/30628/2022	BHIKARI MUNDA-MP	DR. BESURA DAS
193	15535/2022 WP(C)/30629/2022	ANIL KUMAR PATTANAIAK-MP	PRAFULLA KUMAR MOHAPATRA
194	15536/2022 WP(C)/30630/2022	RAKESH SRIWAS-MP	DR. BESURA DAS
195	15537/2022 WP(C)/13208/2010	DODLA SHIV GANESH-MP	SUDEEP KUMAR SARANGI
196	15538/2022 WP(C)/13208/2010	DODLA SHIV GANESH-MP	
197	15539/2022 WP(C)/30633/2022	BINAYA BHUSAN BEHERA-MP	APARESH BHOI
198	15540/2022 WP(C)/30634/2022	MANOJ KU MISHRA-MP	DR. BESURA DAS
199	15541/2022 WP(C)/2655/2022	SUBHAGINI MEHER-MP	
200	15542/2022 WP(C)/40815/2021	AJIT KUMAR MALLIK-MP	SUBHRANSHU BHUSAN MOHANTY
201	15543/2022 WP(C)/10719/2022	PARIMITA MISHRA-MP	NIROD KUMAR SAHU
202	15544/2022 WP(C)/30643/2022	KARUNAKAR PANDA-MP	JAYAKRISHNA MOHAPATRA
203	15545/2022 WP(C)/30645/2022	SUPT. ENGINEER (TPSODL), GANJAM-MP	SURESH CHANDRA DASH
204	15546/2022 WP(C)/30646/2022	RAJENDRA @ RAJU SRIWAS-MP	DR. BESURA DAS
205	15547/2022 WP(C)/10872/2022	SAI ADARSH-MP	MITHUN DAS
206	15548/2022 WP(C)/30648/2022	SK RAHIS AHMED-MP	DR. BESURA DAS
207	15549/2022 WP(C)/20401/2017	BANITA SAHU-MP	
208	15550/2022 WP(C)/30649/2022	MITHAILAL-MP	DR. BESURA DAS
209	15551/2022 WP(C)/20426/2017	MANOJ KU.NAYAK-MP	
210	15552/2022 WP(C)/30650/2022	ANANDA RAO SETHI-MP	DR. BESURA DAS
211	15553/2022 WP(C)/16711/2017	SARAT KU.BAHUBALENDRA-MP	
212	15554/2022 WP(C)/30653/2022	BHABANI MAHANANDA @ TANDI-MP	AJIT KUMAR MOHANTY
213	15555/2022 WP(C)/2092/2022	ASHOK KUMAR DAS-MP	
214	15556/2022 WP(C)/32571/2021	PABITRA MOHAN DASH-MP	
215	15557/2022	M/S B.L.ENGINEERS, BBSR-MP	SIDHARTH SHANKAR PADHY

216	WP(C)/25504/2022 15558/2022	M/S B.L.ENGINEERS, BBSR-MP	SIDHARTH SHANKAR PADHY
217	WP(C)/25504/2022 15559/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
218	WP(C)/27434/2022 15560/2022	M/S. PASHUPATI ISPAT PVT. LTD.-MP	S.P.MISRA
219	WP(C)/38796/2021 15561/2022 WP(C)/13208/2010	DODLA SHIV GANESH-MP	SUDEEP KUMAR SARANGI